



Central Administrative Tribunal Jammu Bench, Jammu

T.A. No. 61/2388/2020

Thursday, this the 15th day of October, 2020

(Through Video Conferencing)

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)**

Naveen Kumar Sharma, age 44 years, S/o. late Sh. Inder Parkash Sharma, R/o. Lagama, Uri, District Baramulla, at present Govt. Quarters, Excise Deptt., Lakhapur, District Kathua.

...Applicant

(Mr. Nitin Bhasin, Advocate)

Versus

1. State of Jammu and Kashmir, through Principal Secretary to Govt., Finance Department, Civil Secretariat, Jammu/Srinagar.
2. Excise Commissioner, J&K Government, Srinagar.
3. Deputy Excise Commissioner, Toll Post, Lakhapur.
4. Sh. Vishesh Paul Mahajan, (The then Deputy Excise Commissioner, Toll Post, Lakhapur), at present OSD with Hon'ble Speaker, J&K Legislative Assembly, Civil Secretariat, Srinagar.

...Respondents

(Mr. Amit Gupta, Additional Advocate General)



O R D E R (ORAL)

Hon'ble Mr. Anand Mathur, Member (A):

Learned counsel for the applicant submitted that the TA has become infructuous. Accordingly, the T.A. is dismissed as infructuous. No costs.

**(Anand Mathur)
Member (A)**

**(Rakesh Sagar Jain)
Member (J)**

“SA”